

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242(ND)/2018

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K. Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 16.05.2019

For the Petitioner/Applicant

For the Corporate Debtor

For the ROC

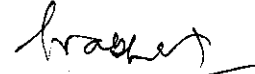
: Mr. Rakesh Kumar Chetna Bisht, Aashish Khattar, Adv.

: Abhishek Vats, Adv.

: Kusum Yadav, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 05.07.2019 due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar